

HIGH COURT OF UTTARAKHAND, NAINITAL
NOTIFICATION

No.287/UHC/Admin.A/2022

Dated: Sept.23, 2022

Shri Shahzad Ahamad Wahid, Chief Judicial Magistrate, Rudraprayag is transferred and posted as 2nd Additional Civil Judge (Sr. Div.), Haridwar, vice Shri Amit Kumar.

No.288/UHC/Admin.A/2022

Dated: Sept.23, 2022

Shri Amit Kumar, 2nd Additional Civil Judge (Sr. Div.), Haridwar is posted as 3rd Additional Civil Judge (Sr. Div.), Haridwar, vice Shri Ravi Ranjan.

No.289/UHC/Admin.A/2022

Dated: Sept.23, 2022

Shri Ravi Ranjan, 3rd Additional Civil Judge (Sr. Div.), Haridwar is transferred and posted as Chief Judicial Magistrate, Rudraprayag, vice Shri Shahzad Ahamad Wahid.

No.290/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Bharti Manglani, Civil Judge (Jr. Div.), Gairsain, District Chamoli is transferred and posted as Additional Civil Judge (Jr. Div.), Khatima, District Udham Singh Nagar, vice Ms. Krishtika Gunjyal.

No.291/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Parul Thapliyal, Judicial Magistrate-II, Haridwar is transferred and posted as Judicial Magistrate, Rudraprayag, in the vacant Court.

No.292/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Krishtika Gunjyal, Additional Civil Judge (Jr. Div.), Khatima, District Udham Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Purola, District Uttarkashi, in the vacant Court.

No.293/UHC/Admin.A/2022

Dated: Sept.23, 2022

Shri Vivek Singh Rana, 1st Additional Civil Judge (Jr. Div.), Haridwar is posted as Civil Judge (Jr. Div.), Haridwar, in the vacant Court.

No.294/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Shikha Bhandari, Judicial Magistrate-III, Haridwar is posted as Judicial Magistrate-I, Haridwar, in the vacant Court.

No.295/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Shalini Dadar, Civil Judge (Jr. Div.), Lansdowne, District Pauri Garhwal is directed to hold Camp Court at Dhumakot, District Pauri Garhwal for 2 days in a month till further orders.

No.296/UHC/Admin.A/2022

Dated: Sept.23, 2022

Shri Laval Kumar Verma, Judicial Magistrate-II, Rudrapur, District Udham Singh Nagar is transferred and posted as Civil Judge (Jr. Div.), Karnprayag, District Chamoli, vice Shri Siddhartha Kumar.

Shri Laval Kumar Verma is directed to hold Camp Court for a week in a month at Tharali, District Chamoli & for a week in a month at Gairsain, District Chamoli, till further orders.

No.297/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Tanuja Kashyap, Civil Judge (Jr. Div.), Nainital is directed to hold Camp Court at Dhari, District Nainital for 2 days in a month, till further orders.

No.298/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Jasmeet Kaur, Judicial Magistrate-II, Roorkee, District Haridwar is posted as Judicial Magistrate-I, Roorkee, District Haridwar, in the vacant Court.

No.299/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Suman Bhandari, 1st Additional Civil Judge (Jr. Div.), Dehradun is posted as Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No.300/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Sanchi Agrawal, 2nd Additional Civil Judge (Jr. Div.), Haridwar is posted as 1st Additional Civil Judge (Jr. Div.), Haridwar, vice Shri Vivek Singh Rana.

No.301/UHC/Admin.A/2022

Dated: Sept.23, 2022

Shri Mohit Mahesh, Civil Judge (Jr. Div.), Dhumakot, District Pauri Garhwal is transferred and posted as Judicial Magistrate-I, Haldwani, District Nainital, in the vacant Court.

No.302/UHC/Admin.A/2022

Dated: Sept.23, 2022

Shri Chetan Singh Gautam, Civil Judge (Jr. Div.), Pokhari, District Chamoli is transferred and posted as Civil Judge (Jr. Div.), Bazpur, District Udham Singh Nagar, in the vacant Court.

No.303/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Jainab, Civil Judge (Jr. Div.), Dhari, District Nainital is transferred and posted as Judicial Magistrate, Gopeshwar, District Chamoli, in the vacant Court.

No.304/UHC/Admin.A/2022

Dated: Sept.23, 2022

Shri Shiv Singh, Civil Judge (Jr. Div.), Tharali, District Chamoli is transferred and posted as Judicial Magistrate-II, Haridwar, vice Ms. Parul Thapliyal.

No.305/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Upadhi Singhal, Civil Judge (Jr. Div.), Gopeshwar, District Chamoli is directed to hold Camp Court at Pokhari, District Chamoli for 2 days in a month till further orders.

No.306/UHC/Admin.A/2022

Dated: Sept.23, 2022

Shri Prateek Kapil, Civil Judge (Jr. Div.), Dharchula, District Pithoragarh is transferred and posted as Civil Judge (Jr. Div.), Didihat, District Pithoragarh, in the vacant Court.

Shri Prateek Kapil is directed to hold Camp Court for a week in a month at Dharchula, District Pithoragarh, till further orders.

No.307/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Udisha Singh [**Trainee Officer**], Judicial Magistrate-II, Dehradun is transferred and posted as Judicial Magistrate-II, Roorkee, District Haridwar, vice Ms. Jasmeet Kaur.

No.308/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Anju [**Trainee Officer**], Judicial Magistrate-III, Dehradun is transferred and posted as 2nd Additional Civil Judge (Jr. Div.), Haridwar, vice Ms. Sanchi Agrawal.

No.309/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Harshita Sharma [**Trainee Officer**], Judicial Magistrate-IV, Dehradun is transferred and posted as Judicial Magistrate-II, Rudrapur, District Udham Singh Nagar, vice Shri Laval Kumar Verma.

No.310/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Gulistan Anjum [**Trainee Officer**], 2nd Additional Civil Judge (Jr. Div.), Haldwani, District Nainital is posted as 1st Additional Civil Judge (Jr. Div.), Haldwani, District Nainital, in the vacant Court.

No.311/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Jahan Ara Ansari [**Trainee Officer**], 5th Additional Civil Judge (Jr. Div.), Dehradun is transferred and posted as Civil Judge (Jr. Div.), Champawat, in the vacant Court.

No.312/UHC/Admin.A/2022

Dated: Sept.23, 2022

Shri Santosh Pachhmi [**Trainee Officer**], Judicial Magistrate, Pithoragarh is transferred and posted as Judicial Magistrate-III, Haridwar, vice Ms. Shikha Bhandari.

No.313/UHC/Admin.A/2022

Dated: Sept.23, 2022

Shri Siddhartha Kumar [**Trainee Officer**], Civil Judge (Jr. Div.), Karnprayag, District Chamoli is transferred and posted as Judicial Magistrate, Ramnagar, District Nainital, in the vacant Court.

No.314/UHC/Admin.A/2022

Dated: Sept.23, 2022

Ms. Alka [**Trainee Officer**], 2nd Additional Civil Judge (Jr. Div.), Nainital is transferred and posted as 2nd Additional Civil Judge (Jr. Div.), Haldwani, District Nainital, vice Ms. Gulistan Anjum.

Note: The above orders will come into force with immediate effect.

By Order of the Court,

Sd/-

(Vivek Bharti Sharma)
Registrar General

No.4385/UHC/Admin.A/2022

Dated: Sept.23, 2022

Copy forwarded to: -

1. All the District Judges of the State Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship Hon'ble the Chief Justice.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.

6. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
7. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
8. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
9. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
10. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
11. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
12. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
13. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
14. Deputy Registrar (Accounts) of the Court for information.
15. P.S. to Registrar General.
16. Chief Treasury Officer (s), Chamoli, Champawat, Dehradun, Haridwar, Nainital, Pauri Garhwal, Pithoragarh, Rudraprayag, Udham Singh Nagar & Uttarkashi.
17. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
18. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**